

Railway	No. of accidents	No of lives lost	Cost of damage to railway property (Rs. in lakhs)
Central	22	2	227.87
Eastern	32	—	36.93
Northern	31	—	62.16
North Eastern	12	—	5.90
Northeast Frontier	18	23	5.53
Southern	15	113	116.80
South Central	19	4	24.49
South Eastern	29	4	392.56
Western	29	14	15.60

(c) Compensation will be paid to the injured and the dependents of the deceased after the decision given by the Adhoc/ex-officio Claims Commissioners.

First Class Coaches in Delhi-Bangalore Trains

2043. SHRI V.S. KRISHNA IYER: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under consideration of Government to increase the number of 1st Class coaches in Delhi-Bangalore trains; and

(b) if so, the time by which these will be increased to meet the increasing demand of 1st Class passengers?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) There is no such proposal at present.

(b) Does not arise.

Surcharge on Income Tax

2044. SHRI K. MOHANDAS: Will the Minister of FINANCE be pleased to state:

(a) the total annual receipts on account of surcharge on income-tax;

(b) whether there is any proposal to share it with the States; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) During the year 1987-88 a sum of Rs. 40.20 crores was collected as surcharge on Income-tax.

(b) No such proposal is under consideration at present to share surcharge on Income-tax with the States.

(c) Does not arise.

States' Contribution for Railway Projects

2045. SHRI SHARAD DIGHE: Will the Minister of RAILWAYS be pleased to state:

(a) the State Governments which have agreed to contribute for expenditure on railway projects in their States from 1986 to the end of October, 1988;